

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.58 OF 2020**

**IN THE MATTER OF;**

Vijay Kumar Goyal & Ors

Appellant

Vs

Krishna Metal Industries Ltd & Ors

Respondent

Mr. Satish Parasaran, Sr. Advocate, Mr. Subhanl P Nair, Mr. Ravi Raghunath, Advocates for appellant.

Mr. B. Shrvanth Shanker, Advocate for R1. Ms Monalisa Kosaria, Advocate for caveator. Mr. Girish Gupta, Respondent No.2 in person.

**ORDER**

**28.02.2020-** The Registry is directed to list the matter before Appropriate Bench in which Hon'ble Mr Balvinder Singh, Member (Technical) is not a Member on **2nd March, 2020**, of course, after obtaining necessary orders from the Hon'ble Chairperson.

**(Justice Venugopal M)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/kam**